

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GENCOR CULTECH INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	GENCOR CULTECH INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/10/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U24110TN2017PTC119213
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	DOOR NO.12/29, PLOT NO.14/1B,RANJITH ROAD, KOTTURPURAM, CHENNAI – 600085, TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01/12/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Reg. Email: vasudevanacs@gmail.com Comm. Email : vasudevangopu.ip@gmail.com Tel No. 0422-4216903 Reg No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31/12/2021

Notice is hereby given that GENCOR CULTECH INDIA PRIVATE LIMITED has commenced voluntary liquidation on 01st December 2021.

The stakeholders of GENCOR CULTECH INDIA PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 31st December 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02-12-2021
Place: Coimbatore



VASUDEVAN GOPU

IBBI/IPA-002/IPN00291/2017-18/10849

Liquidator of GENCOR CULTECH INDIA PRIVATE LIMITED